

(4) G.S.R. No. 440(E), dated the 26th May, 1995 publishing the Re-export of the Imported Goods (Drawback of Customs Duties) Rules, 1995.

(5) G.S.R. No. 441(E), dated the 26th May, 1995 publishing the Customs And Central Excise Duties Drawback Rules, 1995.

(6) G.S.R. No. 445(E), dated the 26th May, 1995 publishing the Customs Refund Application (Form) Regulations, 1995.

(7) G.S.R. No. 446(E), dated the 26th May, 1995 publishing the Courier Imports (clearance) Regulations, 1995.

(8) G.S.R. No. 447(E), dated, 26th May, 1995 prescribing the rate of duties on goods re-imported into India after having been exported therefrom.

(9) G.S.R. No. 448(E), dated the 26th May, 1995 prescribing goods imported into India or repairs and re-export from the duty of customs subject to specified conditions.

(10) G.S.R. No. 449(E), dated the 26th May, 1995 rescinding certain notifications which have become redundant consequent to issue of a consolidated Notification No. 97/95-Customs dated the 26th May, 1995.

(11) G.S.R. No. 450(E), dated the 26th May, 1995 seeking to raise the Duty free limit for import of Commercial Samples or prototypes and free gift or articles for personal use.

[Placed in Library. See No. LT-7897/95]

Notifications of Ministry of Human Resource Development (Deptt. of Women and Child Development.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) SHRIMATI BASAVA RAJESHWARI): Madam, I lay on the Table:—

A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Women and Child Development) Notification G.S.R. No. 22(E), dated the 10th January, 1995, publishing the National Commission for Women (Annual Statement of Accounts and Annual Report) Rules, 1995, under sub-section (3) of section 17 of the National Commission for Women Act, 1990; and

A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Women and Child Development) Notification G.S.R. No. 452(E), dated the 27th May, 1995, publishing the corrigendum to the Notification G.S.R. No. 22(E), dated the 10th January, 1995.

[Placed in Library. See No. LT-7837/95]

I. Report and Accounts of various Agro Industries Corporations and related papers

II. Notifications of the Ministry of (Agriculture (Deptt. of Agricultural Research and Education)

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND THE MINISTER OF STATE IN